

IN THE HIGH COURT OF BOMBAY AT GOA

(LD-VC-OCW-54/2020)

Jagdish Chowgule

... Applicant.

Versus

Government of Goa and ors.

... Respondents.

Shri N. Takkekar, Advocate for the Applicant.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 28th July, 2020.

P.C.

Applicant's counsel fairly submits that because of the intervening health hazards, he could not approach the Registry and take steps to serve the respondents. To enable him to do so, he seeks four weeks time.

2. Post the matter on 24.8.2020.

DAMA SESHADRI NAIDU, J.

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